[RAJYA SABHA]

Mentions

से परे हैं। इस साल इन पत्रों में शत-प्रतिशत अंक प्राप्त करने वाले छात्रों की संख्या पिछले साल के मुकाबले दुगुनी से ज्यादा है।

दूसरे अन्य राज्यों में अवस्थित परीक्षा बोर्ड इतने अंक नहीं देते हैं। भाषा के पत्रों में वस्तुनिष्ठ प्रश्नों की संख्या भी CBSE की तुलना में काफी कम होती है दीर्घ उत्तरीय और लघु उत्तरीय प्रश्नों के माध्यम से छात्रों के भाषा ज्ञान की गहराई की जांच की जा सकती है, जबकि वस्तुनिष्ठ प्रश्नों के माध्यम से ऐसा करना संभव नहीं है। राज्य परीक्षा बोर्डो द्वारा कम अंक देने की वजह से दिल्ली में प्रवेश की इच्छा रखने वाले बाहरी छात्रों को घोर निराशा होती है। दिल्ली विश्वविद्याय की लगभग 90 प्रतिशत सीटों पर यहीं के छात्र प्रवेश पा सकते हैं, क्योंकि इतने अंक राज्य स्तरीय बोर्ड देते नहीं हैं।

उपसभापति महोदय, मैं आपके माध्यम से केन्द्र सरकार से आग्रह करता हूं कि CBSE की इस प्रणाली की समीक्षा कराई जाए, ताकि इस दोषपूर्ण प्रणाली को ठीक किया जा सके। ऐसा करना देश के उन मेधावी छात्रों के हक में हैं जो ग्रामीण इलाकों में अध्ययनरत हैं और इस दोहरी व्यवस्था की वजह से बेहतर शिक्षा प्राप्त करने से वंचित रह जाते हैं।

Devastation caused by floods in Assam

SHRI KARNENDU BHATTACHARJEE (Assam): Sir, I rise to point out the devastation caused in Assam. Almost every year, there are floods in Assam, of which the Central Government is aware.

Recent flood has affected around 5326 villages in about 26 districts of the State and crop area of around 3,44,487 hectares is affected.

In spite of all these, what prevented the Central Government from finding out long-term solution to this perennial problem by taking State Government into confidence?

I would like to know as to what type of assistance is being considered so that Assam Government can overcome the situation.

It will not be out of place to mention that the Centre, two years ago, gave assurance about the revival of the Brahmaputra Board, but, I regret to say that the Brahmaputra Board has completely lapsed.

I, therefore, urge upon the Central Government to take effective steps without further loss of time so that Assam can be saved from loss of human lives besides crop. Thank you, Sir.

Demand to expendite the formation of Railway Division at Salem in Tamil Nadu

SHRI TIRUCHI SIVA (Tamil Nadu): Mr. Deputy Chairman, Sir, I am thankful to you for giving me an opportunity to make my Special Mention. Sir, the formation of a new railway division, having Salem in Tamil Nadu as the headquarters, was announced in the Railway Budget for 2005 and works for the same have commenced, and is almost nearing completion. The Supreme Court has dismissed a petition filed against

174 Special

Special

the formation irrespective of the genuine reasons for this new railway division. There is an enormous delay in execution by the Railways. Out of the 8 districts within the jurisdiction of the existing Palghat Division, 6 districts are in Tamil Nadu, and the betterment and improvement of the Railways in this railway division having Salem as the headquarters, become imminent. But two years since the announcement in the 2005 Railway Budget, the delay in executing the proposal increases the set back to the Railways in these areas in all aspects. The Railway Minister is solicited to expedite in a war-footed manner the formation of the new Salem Railway Division to address the aspirations of the so long neglected and affected areas. Thank you.

Demand for approval of Project Proposal for tackling water quality problem through the support of World Bank

SHRIMATI SUPRIYA SULE (Maharashtra): Sir, **a** project proposal for tackling water quality problems through the support of the World Bank agency was forwarded by the Maharashtra Government *vide* their d.o. letter No. RWS-1005/CR-44/WS-12 dated 9th January, 2006 to the Union Ministry of Rural Development, Department of Drinking Water Supply.

The Department of Economic Affairs, Ministry of Finance, also has been requested by the State Government to pose the proposal to the World Bank for funding. The Maharashtra Government has been continuously requesting the Union Government to get the proposal approved and forward the same to the World Bank for funding.

There has not been any objection or any suggestions pointed out by the Central Government regarding the proposal. As this proposal is very much important for the Maharashtra State for tackling the water quality problems in the State, and keeping in view its importance, I once again urge upon the Union Ministry and all those who are concerned to kindly expedite the matter so that the World Bank agency provides the fund at an early date to implement the proposal. Thank you.

Demand for setting up of Railway lines in the State of Sikkim

SHRI O.T. LEPCHA (Sikkim): Hon. Chairman, Sir, I would like to draw the attention of the Central Government towards setting up of railway lines in the State of Sikkim.

Sir, Sikkim is a small and peaceful State with a population of half-a-million. Sikkim being a landlocked State is isolated from the rest of the North-Eastem States. The rail/roads-telecommunication, IT etc. networks should be developed for industrial and economic development of this State. Sikkim is a model State in all respects. But, at present, there is no narrow gauge and electrified rail line in the State. There is a need to set up a railway network in this region. For the development of rail infrastructure as well as to meet the demand of the people of Sikkim, the gauge conversion of metre/narrow gauge lines should be established. The railways being the principal mode of transport and communication in the country is playing a vital role for socio-economic development of the country. Therefore, the Railways should